

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

CA/MP. No. 475 /1993 (in RP. ---/93)
~~CA/MP. No.~~ Man Singh & Ors Versus U.O. & Ors (in OA. 869/92)

Date of Order	Orders
	This is an MP. (in RP. ---/93 in OA. 869/92) for stay petition in the OA. It is in order. SO (S) 12/9/93 8/7/93
	This is an M.P. praying for ^{staying of} operation of judgement dated 17-5-93. The same may be registered and submitted to Hon'ble Mr. Gopal Krishna, Member (Judl.) for orders xxxxxxxxxxxx (along with RP---/93)  (V.K. BAWA) DY. REGISTRAR. <u>HON'BLE MEMBER (JUDL.)</u> The Review The Review Petition has been dismissed. This MP is, therefore, rejected. C.K. Bawa - 14/9/93
	Copy sent to the app. Rd & sup. Cml (M. Bhai) a/c no 688-26881 Date <u>23-9-93</u> 